

Technology, Delhi, for the year 1970-71 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961 [Placed in Library See No LT-4890/73].

ACCOUNTS OF KHADI & VILLAGE INDUSTRIES COMMISSION FOR 1969-70 & 1970-71 AND TWO STATEMENTS

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI) I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956 —

- (i) Certified Accounts of the Khadi and Village Industries Commission for the year 1969-70 together with the Audit Report thereon
- (ii) Certified Accounts of the Khadi and Village Industries Commission for the year 1970-71 together with the Audit Report thereon

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the above documents [Placed in Library See No LT-4891/73]

12 51½ hrs.

ASSENT TO BILLS

SECRETARY Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the current session and assented to —

- 1 The Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Bill, 1973.

- 2 The Seaward Artillery Practice (Amendment) Bill, 1973
- 3 The Capital of Punjab (Development and Regulation) (Chandigarh Amendment) Bill, 1973.
- 4 The Delhi School of Education Bill, 1973

12 52 hrs

PUBLIC ACCOUNTS COMMITTEE

EIGHTY-NINTH AND NINETIETH REPORTS

SHRI SEZHIYAN (Kumbakonam): I beg to present the following Reports of the Public Accounts Committee —

- (1) Eighty-ninth Report on "The Review of Implementation by Government of the recommendations relating to Customs during 1962-72"
- (2) Ninetieth Report on Chapter III of the Report of the Comptroller and Auditor General of India for the year 1970-71 — Union Government (Civil), Revenue Receipts relating to Union Excise

ESTIMATES COMMITTEE

FORTIETH, FORTY-FIRST, FORTY-FOURTH REPORTS AND MINUTES

SHRI A K M ISHAQUE (Basirhat) I beg to present the following Reports and Minutes of the Estimates Committee —

- (1) (1) Fortieth Report on the Ministry of Petroleum and Chemicals (Department of Chemicals)—Fertilisers
- (11) Forty-first Report on the Ministry of Communications (Indian Posts and Telegraphs Department)—Telephones

- (iii) **Forty-fourth Report on the Ministry of Railways (Railway Board)—Statistics regarding the financial implications of Passes and PTOs issued to their employees by the Railways and their publication in the Annual Reports of the Ministry of Railways (Railway Board).**

12 54 hrs.

STATEMENT RE. GURU GOBIND SINGH MEDICAL COLLEGE, FARIDABAD

- (2) **Minutes of the sittings of the Committee relating to the above Reports.**

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R. K. KHADILKAR): Sir, the House will recall on 22nd March, 1973, I made a statement regarding the affairs of the Guru Gobind Singh Medical College, Faridabad. There was another discussion on this subject in this House on 28th March, 1973. On these occasions I gave a detailed account of the factual as well as the formal position. However, in deference to the concern expressed by the Hon. Members during the discussions—which I share—I have been making constant efforts to find a satisfactory solution to this unfortunate situation. I had discussion with the Chief Ministers of Punjab and Haryana as also with other interested persons including some Hon'ble Member of Parliament. I am glad to inform the House that some new ground has been broken and a solution seems at last to be in sight.

12.53 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-SEVENTH AND THIRTY-NINTH REPORTS AND MINUTES

SHRI AMRIT NAHATA (Barmer): I beg to present the following Reports and Minutes of the Committee on Public Undertakings:—

- (1) (i) **Thirty-seventh Report on National Mineral Development Corporation Limited.**
- (ii) **Minutes of the sittings of the Committee relating to the above Report.**
- (2) **Thirty-ninth Report on Pyrites, Phosphates and Chemicals Limited.**

The Chief Minister of Punjab whom I met on 20th April, 1973, has stated in his latest communication that he has been assured that the present managing Committee of the college is willing to hand over all the assets to any organisation that would come forward to run the institution. As the State Government of Punjab was already running two medical colleges at Patiala and Amritsar it would not be possible for them alone to take over the entire burden of running the Guru Gobind Singh Medical College after shifting it to a suitable place in Punjab. He is, therefore, considering the constitution of a new Trust which could undertake the work of shifting the college from Faridabad, re-establishing it at some place in Punjab and running it on appropriate lines.

RAILWAY CONVENTION COMMITTEE

FIFTH REPORT

SHRI R. K. SINHA (Faizabad): I beg to present the Fifth Report of the Railway Convention Committee on 'Requirements and Availability of Wagons'.

The Chief Minister of Punjab has further mentioned that he is having a dialogue with important voluntary